श्री यशपाल सिंह : क्या में जान सकता हं कि क्या इस सिलसिले में किसी फारेन कन्टी के साथ कोलबोरेशन हम्रा है? यदि हों, तो उस की शत क्या है ?

श्री कें ० वे ॰ मालवीय : रिफाइनरी को लगाने के लिए बाहर से या तो ठेकेदारों को बलाते ह, या कोलबोरेटर्ज आते ह । कोयली की रिफाइनरी हम लोग खुद ही खडी कर रहे हैं आयल एंड नेचरल गैस कमीशन के इन्तजाम में, उस की मिल्कियत म, लेकिन हम इस में मशीनों स्रीर एक्सपर्टस की मदद दूसरे कन्टीज से ले रह हैं।

Shrimati Savitri Nigam: flnow which are the other places recommended by this Experts Committee as suitable for starting a refinery?

The three Shri K. D. Malaviya: States that are very eager to have a refinery in the south are Madras, Mysore and Kerala; and all of them are suggesting place like Mangalore, Cochin, Tuticorin, Madras and one or two more.

Shri Shivananjappa: May I know when the Government is likely to take a final decision so far as location is concerned?

Shri K. D. Malaviya: Within the next two or three weeks.

Russian Exports at sibsagar project

Shri Maheswar Naik: •439. Shri Kapur Singh: | Shri Ram Ratan Gupta:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the Russian experts helping the Oil and Natural Gas Commission on its Sibsagar Project have been withdrawn from Assam recently and repatriated to Rus a; and

(b) if so, the reasons therefor?

The Minister of Mines and Fenl (Shri K. D. Malaviya): (a) view of the military situation that was prevailing in Assam during November, 1962 and it; offect on the drilling operations being carried out by the Oil and Natural Gas Commission in that area, the Commission decided to post the Russian Experts for duty in various projects in Gujarat for the time being for proper utilisation of their services.

Shri Maheswar Naik: May I know whether before the Russian experts were repatriated the Indian experts have been able to imbibe any of the techniques that the Russian experts could give to them?

Shri K. D. Malaviya: Noboday was repatriated. The Oil and Natural Gas Commission itself decided to temporarily request those Russian experts to go to other areas where work was allocated to them because at the time the situation in Assam was somewhat uncertain.

Shri Maheswar Naik: My question was whether the Indian engineers have been able to imbibe any of the techniques which the Russian experts could give.

Shri K. D. Malaviya: Yes, more than 90 per cent of the skill has been acquired by the Indians. There are only few Russians in the country and they advise us from time to time; that is all.

Shrimati Renu Chakravartty: May I know whether the work on Sibsagar Project has again been revived and the Russian experts are back there to do their job?

Shri K. D. Malaviya: Yes, only two weeks back we decided in the Oil and Natural Gas Commission's meeting to start the work immediately. Work on civil construction has started and some of the Russians have been back there.

Shri Narendrasingh Mahida: May I know whether the Government is satisfied with the work of Russian experts in this oil field?

Shri K. D. Malaviya: Yes, Sir, we are very much satisfied with the work they are doing.

Shri Hem Barua: Is it not a fact that the Russian experts were sent back and at the same time the oil installations were dismantled particularly in Sibsagar by the Oil and Natural Gas Commission after the unilateral cease-fire was declared by China and that has contributed to panic and dissatisfaction there?

Shri K. D. Malaviya: No, Sir, it is not correct to say that any installation was dismantled. The work went on as usually. Only for a week or so it was suspended with a view to reassessing the priority of work. That is all that was done. During that time some of the Russians were requested to go somewhere else.

Shri Abdul Ghani Goni: I understand that the Russian experts carried out certain drilling operations in the State of Jammu and Kashmir and the result was satisfactory. May I know what action has been taken by the Government in the light of that with regard to the State of Jammu and Kashmir?

Shri K. D. Malaviya: There is no proposal for undertaking any programme of oil exploration in the State of Jammu and Kashmir just now.

Shri P. C. Borooah: May I know whether plants and equipment handled

by the Russian experts have been lying idle on account of the withdrawal of the Russians from the Sibsagar Project?

Shri K. D. Malaviya: Yes, Sir, for a couple of weeks it is correct to say that some of the equipments were lying idle there because there was certain uncertainty with regard to our work. Now it is not like that, civil constructions are going on and drilling operations will start only when the roads are completed and the foundations are built.

Defence of India Act

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Shri Mohsin:
Shri Maheswar Naik:
Shri Hari Vishnu Kamath:
Shri Bhakt Darshan:
Shri Balmiki:
Shri Brij Raj Singh:

Will the Minister of Home Affairs be pleased to state:

- (a) how many persons are detained under the Defence of India Act; and
 - (b) what is their number, Statewise?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). A statement is laid on the table of the House showing the number of persons detained (State wise) under rule 30 of the Defence of India Rules, 1962, made under the Defence of India Act. 1962

STATEMENT

S. N o.	Name of the State			Number of persons in detention.	
T			2		3
		-		-	F 197 - 2000
1	Assam	•	•	•	160
2	Andhra P	radesh .	•		2.4
3	Bihar				26
4	Gujarat	•			16
5	Kerala	•			38
6	Madras				46
7	Maharash	ntra			111
8	Mysore				23